

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

C.P.No.83/2018

Dated Wednesday, the 29th day of August, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

1.Mrs.Susan Santhosh,
TGT (Eng) Emp Code : 4601
KV, Minambakkam,
Chennai 600 027

... Applicants

By Advocate M/s R.Arumugam

Vs.

1.Shri Santosh Kumar Mall,
Commissioner, Kendriya Vidyalaya Sangathan,
Head Quarters, 18, Institutional Area,
Shahid Jeetsingh Marg, New Delhi 110 016.

2.Shri C.Mani,
Deputy Commissioner,
Regional Office,
Chennai Region, IIT Campus,
Chennai 600 036.

... Respondents

By Advocate Mr.M.Vaidyanathan

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

This contempt application is filed by the applicant in OA 345/2018 against the respondents for willful disobedience of the order passed by this Tribunal dated 12.03.2018 in the above said OA.

2. Mr.R.Arumugam, counsel for the applicant is present in the court and states that the order of this Tribunal dated 12.03.2018 has been complied with by the respondents and accordingly the applicant is not having any grievance further.
3. The complaince order produced by Mr.M.Vaidyanathan, counsel for the respondents, is taken on record.
4. Accordingly, CP is dismissed. Notices discharged.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

29.08.2018

M.T.